

[Sh Ram Naik]

as you said

MR SPEAKER I will call you also We will do it afterwards Please leave it now

[English]

SHRIN SUNDERARAJ (Pudukkottai) Sir the District Development Agencies are under the Central Government and that could be the agency for implementing the programme

MR SPEAKER This is not sufficient We will take it

[Translation]

SHRI NITISH KUMAR He is absolutely right An agency already exists there If the allocation for the JRY is to be increased it is only a matter of a circular

[English]

MR SPEAKER The question is

' That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1993-94 be taken into consideration

*The motion was adopted*

MR SPEAKER We shall now take up clause-by-clause consideration of the Bill

The question is

" That Clauses 2 to 4 stand part of the Bill "

*The motion was adopted*

*Clauses 2 to 4 were added to the Bill*

MR SPEAKER The question is

" That the schedule Clause 1, enacting Formula and the Long Title stand part of the Bill "

*The motion was adopted*

*The Schedule, Clause 1 Enacting Formula and the Long Title were added to the Bill*

MR SPEAKER The Minister may now move that the Bill be passed

THE FINANCE MINISTER (SHRI MANMOHAN SINGH) Sir, I beg to move

' That the Bill be passed "

MR SPEAKER The question is

"That the Bill be passed "

*The motion was adopted*

15.02 hrs

APPROPRIATION BILL, 1993 \*

[English]

SHRI MANMOHAN SINGH Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the consolidated Fund of India for the year 1992-93

MR SPEAKER The question is

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the year 1992-93 "

*The motion was adopted*

SHRI MANMOHAN SINGH I introduce the Bill

I beg to move \*\*

" That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the year 1992-93 be taken into consideration "

MR SPEAKER The question is

' That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the year 1992-93 be taken into consideration "

*The motion was adopted*

MR SPEAKER The House will now take up clause-by-clause consideration of the Bill

The question is

" That Clauses 2 and 3 stand part of the Bill "

*The motion was adopted*

*Clause 2 and 3 were added to the Bill*

MR SPEAKER The question is

" That the Schedule, Clause 1, Enacting Formula and the Long Title stand part of the Bill "

*The motion was adopted*

*The Schedule, Clause 1, Enacting Formula and the Long Title were added to the Bill*

MR SPEAKER The Minister may now move that the Bill be passed

SHRI MANMOHAN SINGH I beg to move

" That the Bill be passed "

MR SPEAKER The question is

' That the Bill be passed "

*The motion was adopted*

MR SPEAKER I think all the Members do deserve congratulations and thanks for their cooperation in this respect And, I think that the Finance Minister will remember this

[Translation]

SHRI NITISH KUMAR He is perfect in jugglery of words Mr Speaker, Sir, he has made the observation He has stated that it is a question of centre-state relations If the state is benefited, why should it object

MR SPEAKER Now, we will take up SAARC Convention Bill

\*\* Introducing moved with the recommendations of the President